



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/229/2017

NAME OF THE PETITIONER(S)

: ADITI HOUSING DEVELOPMENT PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

**UNDER SECTION** 

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

R. THA MIZITUANAN ?CS for Paramasira Naidu, Markuvetring Petitioner -B. Barathbahu Representa Counter Por Roc, Chonai Rec. 0

Q. Harry

## **ORDER**

PCS representing the Applicant present. Counsel on behalf of RoC also present. The original Application has been filed by the Director, Mr. Paramasiva Naidu Muthuvelraj. Now, the Application has been amended and filed through one of the shareholders of the Company. Reserved for order.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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